

AY/5 M.A. NO. 1776/94 in O.A. 671/94

20-7-95

Honble Mr. T.L. Verma, J.M.

(12)

None appeared for the parties.

Pleadings are complete. Adjourned for final hearing on 11-8-95. If none appears on the next date, this application shall be disposed of on the basis of pleadings on record.

of
pleadings are complete
2. Misc App. 1776/94
in O.A. 671/94 is party.

R
J.M.

E
370/95

11-8-95

(13)

Single Member Bench not available. Case is adjourned to 13-9-95.

a
submitted on
above
13
12-9

Boc
Shank

13.9.95 Hon. Mr S Dayal, AM

None for the parties. None had appeared on 1.12.94 when the case was listed for hearing and the case is, therefore, dismissed in default for ~~non~~ prosecution.

Rr

Am